

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**COMPANY APPEAL (AT)(INSOLVENCY) No.40 of 2019**

**In the matter of:**

**Dhiren Dave**

**Applicant**

**Vs**

**Pantomath Capital Advisors Pvt Ltd**

**Respondent**

**Mr. Aaditya A Pande, Advocate for Applicant.**

**Mr K. Dutta, Mr Ishan Ravindranath, Ms Pallavi Srivastava, Advocates  
for Respondent.**

**ORDER**

**22.08.2019-** Heard learned counsel for the appellant in part. Hearing remained inconclusive. Post the appeal for hearing on **30<sup>th</sup> August, 2019.**

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**Bm/nn**